

No.HCLC 05/2021

High Court of Karnataka,
Bengaluru-560 001,
Dated: 15.04.2023.

NOTIFICATION

Hon'ble the Chief Justice is pleased to constitute a Two Member Committee consisting of **Registrar (Administration) and Registrar (Protocol & Hospitality)**, High Court of Karnataka, Bengaluru, for grant of Accreditation to Journalists/Correspondents, as per Rule 4 of 'The High Court of Karnataka (Grant of Accreditation to Journalists for reporting the proceedings, judgment/orders) Rules, 2021'.

BY ORDER OF HON'BLE THE CHIEF JUSTICE,


(K.S. BHARATH KUMAR)
REGISTRAR GENERAL

Copy to:

- 1) The Registrar (Recruitment), High Court of Karnataka, Bengaluru.
- 2) The Registrar (Judicial), High Court of Karnataka, Bengaluru.
- 3) The Registrar (Infrastructure & Maintenance), High Court of Karnataka, Bengaluru.
- 4) The Registrar (Administration), High Court of Karnataka, Bengaluru.
- 5) The Registrar (Protocol & Hospitality), High Court of Karnataka, Bengaluru.
- 6) The Registrar (Computers), High Court of Karnataka, Bengaluru.
- 7) The Central Project Co-ordinator (Computers), High Court of Karnataka, Bengaluru, with a request to take necessary steps to web-host the Notification in the High Court of Karnataka Official Website.
- 8) The Registrar (Vigilance), High Court of Karnataka, Bengaluru.
- 9) The Registrar (Review & Statistics), High Court of Karnataka, Bengaluru.

- 10) The Secretary to Hon'ble the Chief Justice, High Court of Karnataka, Bengaluru.
- 11) The Addl. Registrar General, High Court of Karnataka, Dharwad Bench, Dharwad.
- 12) The Addl. Registrar General, High Court of Karnataka, Kalaburagi Bench, Kalaburagi.
- 13) All the Joint Registrars/Deputy Registrars, High Court of Karnataka, Bengaluru.
- 14) The Chief Librarian, High Court of Karnataka, Bengaluru.
- 15) The Asst. Registrars/Section Officers of HCA-II/RPS.
